

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO – 1724  
ANSWERED ON - 21/12/2022

**NEW SWARNIMA SPECIAL SCHEME FOR WOMEN**

1724. DR. K. LAXMAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether 'New Swarnima Special Scheme for Women' is fulfilling its objectives of inculcating the spirit of self-confidence among the women of Backward Classes living below the poverty line;
- (b) if so, the details of number of women benefitted from the 'New Swarnima Special Scheme for Women', year-wise and State-wise for last five years; and
- (c) the expenditure incurred against the allocation of the budget and hurdles in implementing the scheme so far and the action considered to be taken by the Government, the details thereof for last five years?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) New Swarnima Scheme (a special scheme for women) is one of the schemes of National Backward Classes Finance And Development Corporation (NBCFDC) which provides financial assistance at concessional rate of interest to women beneficiaries belonging to Backward Classes having annual family income upto Rs.3.00 lakh. The scheme is fulfilling its objectives of inculcating the spirit of self-confidence amongst women of target group. The women are becoming independent & self-reliant by starting their own venture by availing financial assistance at lower rate of interest under the scheme.
- (b) The details of number of women benefitted from the New Swarnima Scheme year-wise & State-wise during last 5 years is given in **Annexure-A**.
- (c) The expenditure incurred against the allocation of the budget for last five years is at **Annexure-B**. No case of hurdles in implementing the schemes has been reported so far.

\*\*\*\*\*

## Annexure-A

Annexure referred to in reply to Part (b) of RSUSQ No. 1724 to be answered on 21.12.2022 regarding New Swarnima Special Scheme for Women

Details Showing Statewise women beneficiaries benefitted under New Swarnima Scheme during last five years

S. No.	Name of State/UT	2017-18 Physical (No. of Benf.)	2018-19 Physical (No. of Benf.)	2019-20 Physical (No. of Benf.)	2020-21 Physical (No. of Benf.)	2021-22 Physical (No. of Benf.)
1	Andaman & Nicobar Island	-	-	1	-	-
2	Andhra Pradesh	1,250	-	39	15	-
3	Assam	-	-	9	61	-
4	Bihar	-	-	46	1	-
5	Chhattisgarh	162	-	21	20	-
6	Chandigarh	-	14	-	-	-
7	Delhi	-	-	-	34	5
8	Goa	1	-	-	50	-
9	Gujarat	90	239	116	230	280
10	Haryana	345	400	21	-	100
11	Himachal Pradesh	13	9	8	8	50
12	Jammu & Kashmir	50	48	200	160	275
13	Jharkhand	60	-	12	1	-
14	Karnataka	698	-	226	72	-
15	Kerala	520	880	749	2,020	5,420
16	Madhya Pradesh	119	128	218	37	-
17	Maharashtra	-	-	43	6	-
18	Manipur	-	-	1	1	-
19	Odisha	-	-	34	1	-
20	Puducherry	-	-	6	-	-
21	Punjab	445	320	348	541	1,434
22	Rajasthan	45	222	937	553	-
23	Tamil Nadu	433	433	733	2,040	-
24	Telangana	-	-	12	7	-
25	Tripura	550	385	-	-	-
26	Uttar Pradesh	80	528	147	335	200
27	Uttarakhand	10	10	7	-	-
28	West Bengal	-	-	4	-	-
	<b>Total</b>	<b>4,871</b>	<b>3,616</b>	<b>3,938</b>	<b>6,193</b>	<b>7,764</b>

Annexure referred to in reply to Part (c) of RSUSQ No. 1724 to be answered on 21.12.2022 regarding New Swarnima Special Scheme for Women

<b>Details Showing State-wide expenditure incurred against the allocation of the budget under New Swarnima Scheme during last five years</b>						
<b>S. No.</b>	<b>Name of State/UT</b>	<b>2017-18 Financial (Amt. in Lakhs)</b>	<b>2018-19 Financial (Amt. in Lakhs)</b>	<b>2019-20 Financial (Amt. in Lakhs)</b>	<b>2020-21 Financial (Amt. in Lakhs)</b>	<b>2021-22 Financial (Amt. in Lakhs)</b>
1	Andaman & Nicobar Island	-	-	0.50	-	-
2	Andhra Pradesh	1,250.00	-	28.04	7.50	-
3	Assam	-	-	9.48	26.91	-
4	Bihar	-	-	33.37	1.83	-
5	Chandigarh	-	5.00	-	-	-
6	Chhattisgarh	153.35	-	16.54	3.78	-
7	Delhi	-	-	-	24.00	1.00
8	Goa	1.00	-	-	25.00	-
9	Gujarat	66.50	118.00	101.55	135.18	90.00
10	Haryana	200.00	200.00	18.00	-	20.00
11	Himachal Pradesh	10.83	6.84	4.89	4.00	10.00
12	Jammu & Kashmir	50.00	40.00	147.00	80.00	55.00
13	Jharkhand	40.00	-	13.28	0.90	-
14	Karnataka	215.00	-	117.98	42.77	-
15	Kerala	269.00	511.50	632.05	883.06	1,125.00
16	Madhya Pradesh	66.00	100.00	232.06	9.71	-
17	Maharashtra	-	-	27.18	2.26	-
18	Manipur	-	-	0.44	0.31	-
19	Odisha	-	-	23.70	1.28	-
20	Puducherry	-	-	5.65	-	-
21	Punjab	385.83	320.00	224.34	300.30	701.11
22	Rajasthan	42.75	200.00	840.45	227.71	-
23	Tamil Nadu	250.00	250.00	562.22	1,035.60	-
24	Telangana	-	-	13.46	1.18	-
25	Tripura	508.12	200.00	-	-	-
26	Uttar Pradesh	55.00	379.00	130.58	168.11	40.00
27	Uttarakhand	4.75	4.75	6.13	-	-
28	West Bengal	-	-	0.38	-	-
	<b>Total</b>	<b>3,568.13</b>	<b>2,335.09</b>	<b>3,189.27</b>	<b>2,981.40</b>	<b>2,042.11</b>

\*\*\*\*\*